

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Smt. M. H. More**  
**COURT 35 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 22-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>EVIDENCE PART HEARD</u></b>				
1	POCSO SPL CASE	100537/2017	The State Nehru Nagar Police Station Vs Kamalkishor Kundanlal Balotia	
<b><u>CHARGE</u></b>				
2	POCSO SPL CASE	100121/2018	The State of Parksite Police Station Vs Dinesh Gopal Singh	
<b>( Main Matter REMAND APPL POCSO/0101003/2017)</b>				
3	POCSO SPL CASE	100697/2018	The State of Santacruz Police Station Vs Shaharukh Dadamiya Sayyed	PP
<b><u>APPEARANCE</u></b>				
4	POCSO SPL CASE	100337/2017	SANTACRUZ POLICE STATION Vs DEEPAK SHYAMLAL SAROJ PASWAN	
5	POCSO SPL CASE	100004/2018	The State Trombay Police Station Vs Rajratan Tarendra More	
6	POCSO SPL CASE	100059/2018	The State of Azad Maidan Police Station Vs Balaji Ramchandra Patil	
<b>( Main Matter REMAND APPL POCSO/0101085/2017)</b>				
7	POCSO SPL CASE	100110/2018	Marshal Michael Jakob Vs The State Santacruz Police Station	
<b>( Main Matter REMAND APPL POCSO/0100738/2017)</b>				
8	POCSO SPL CASE	1000405/2018	ShahuNagar Police Station Vs Manual Advian Matmari	PP
9	POCSO SPL CASE	1000480/2018	The State of V.B.Nagar police station Vs Rohan Shravan Angre	PP Prashant Pawar

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10	POCSO SPL CASE	100714/2019	The State of Maharashtra - Vikhroli Police Station Vs Ramesh Babu Mani	PP
11	SPL.CASE	99/2020	The State of Maharashtra - R.C.F. Police Station Vs Vivek Lalbabu Singh	PP

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